

The Tamil Nadu Puratchi Thalaivi Dr. J Jayalalithaa Memorial Foundation (Repeal) Act, 2024

Act No. 15 of 2024

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The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 6th April 2024 and is hereby published for general information:—

ACT No. 15 OF 2024.

An Act to repeal the Tamil Nadu Puratchi Thalaivi Dr. J Jayalalithaa Memorial Foundation Act, 2020.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-fifth Year of the Republic of India as follows:—

1. This Act may be called the Tamil Nadu Puratchi Thalaivi Dr. J Jayalalithaa Memorial Foundation (Repeal) Act, 2024.

Short title.

Tamil Nadu Act 32 of 2020. 2. The Tamil Nadu Puratchi Thalaivi Dr.J Jayalalithaa Memorial Foundation Act, 2020 is hereby repealed.

Repeal of Tamil Nadu Act 32 of 2020.

(By order of the Governor)

S. GEORGE ALEXANDER, Secretary to Government, Law Department.